(d) the expenditure likely to be incurred on the said scheme and the time by which the work on the said scheme is likely to be started?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (d). Upgradation of airports and other infrastructural facilities is a continuing process and is taken up in a phased manner depending upon projected requirements and availability of resources.

In the 8th Five Year Plan, Airports Authority of India has proposed an outlay of Rs. 1950 crores. Major projects envisaged by the Authority include the following:

- Modernisation of air traffic control services at Bombay and Delhi Airports.
- (ii) Procurement of Airport Surveillance Radars and Monopulse Secondary Surveillance Radars.
- (iii) Procurement of Instrument Landing Systems.
- (iv) Development of Model airports.
- (v) Construction of International Passenger Terminal Complex (Phase-III) at Bombay airport.
- (vi) Construction of Domestic Terminal Complex (Phase-II) at Bombay airport.

Air Crash and Loss Suffered

5434. SHRI SURENDRA PAL PATHAK : SHRI JITENDRA NATH DAS :

- (a) the details of the air crashes occurred during the last two years;
- (b) the loss of life and property suffered as a result thereof:
- (c) the number of the air crashes in which black boxes of the aircraft were located and the nature of defects in the aircraft came to light through these black boxes; and
- (d) the steps taken to remedy the situation and to ensure that such defects do not occur again?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). During the last two years, there have been 24 accidents to civil registered aircraft in India. 91 persons received fatal injuries, 6 aircrafts were destroyed, 16 aircrafts were substantially damaged and two aircraft suffered minor damage.

(c) Out of 24 aircraft which were involved in air crashes, 5 were fitted with black boxes. No defect in aircraft came to light during replay of these black boxes.

Written Answers

(d) Efforts are constantly made to upgrade the level of air safety in the operation of all types of aircraft by upgrading the facilities at the airports, monitoring of flight recorders, safety audit of airlines, adherence to laid down procedures and weather minima, dissemination of safety information, carrying out periodic inspection of aerodromes, conducting safety seminars, and implementation of recommendations emanating from investigation of aircraft accidents.

Export of Consultancy Services

5435. SHRI LALL BABU RAI : will the Minister of COMMERCE be pleased to state :

- (a) the total foreign exchange through export of consultancy services during each of the last three years;
- (b) whether the consultancy services operating under public and private sectors in the country are facing crisis due to the role of foreign consultants in each of the foreign aided projects;
 - (c) if so, the details thereof;
- (d) whether the Government have received any representation from Indian Export Organisation Committee in regard to consultancy services;
 - (e) if so, the reaction of the Government thereto;
- (f) whether a conference on the development of consultancy trade in the developing countries was organised by the United Nations Industrial Development Organisation in Geneva;
- (g) if so, the details of main recommendations made:
 - (h) the reaction of the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c). Foreign Exchange earnings from export of consultancy services including computer software during the last three years have been as under:

(In Rs. Crores)

Year	Foreign Exchange earned
1992-93	831
1993-94	1369
1994-95	1700 (Estimated)

(Source : FIEO)

The above figures indicate a steady rise in export of consultancy services.

- (d) No, Sir.
- (e) Does not arise.